

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:2363
ANSWERED ON:09.08.2010
SOCIAL WELFARE SCHEMES
Singh Shri Bhola

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the details of social welfare schemes being administered/implemented by the Ministry at present;
- (b) whether the benefits under the said schemes have reached to the needy persons;
- (c) if so, the details thereof and if not, the reasons therefore; and
- (d) the corrective steps taken by the Government in this regard?

Answer

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT(D. NAPOLEON)

(a) The mandate of the Ministry is to empower its target groups, namely, (i) Scheduled Castes, (ii) Backward Classes, (iii) Persons with disabilities, (iv) Senior citizens and (v) Victims of alcoholism and substance abuse through programmes for educational, economic and social development and rehabilitation as appropriate. The list of major schemes implemented by the Ministry at present is given in the statement enclosed as Annexure.

(b) & (c): The beneficiaries covered under some of the important schemes of the Ministry during 2009-10 have been as under:-

- (i) 40,58,980 SC students were provided Post Matric Scholarships;
- (ii) Assistance was given for creating hostel facilities for 2156 SC Boys and Girls;
- (iii) 14, 01,620 OBC students were provided Post-Matric Scholarships;
- (iv) 4000 seats were created through assistance for construction of hostels for OBC boys and girls.
- (v) 1,13,544 disabled persons were provided services under the Deen Dayal Rehabilitation Scheme;
- (vi) Assistive devices were provided to about 2 lakh disabled persons under the Purchase/Fitting of Aids & Appliances (ADIP) Scheme to the Disabled Persons;
- (vii) About 96,678 beneficiaries were assisted for rehabilitation under the Scheme for Prevention of Alcoholism and Substance (Drug) Abuse;
- (viii) 33,100 Senior citizens were provided services under the Scheme of Integrated Programme for Older Persons;

(d) The Ministry sponsors evaluation studies from time to time through independent evaluation agencies to check whether their benefits reach the target groups. Appropriate corrective measures are taken periodically on the basis of the outcome of the evaluation studies sponsored by the Ministry under these schemes.